

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 30th May, 2020

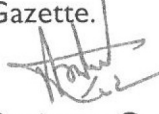
No. 83 A : The services of the Officers named in Column No.2 of the table given below are recalled from the State Government and on their repatriation to the parent department, they are transferred and posted as Principal District & Sessions Judges of the Districts, as mentioned in Column No.3 of the table:-

Sl.No.	Name of the Officers with designation and present place of posting	New place of posting as
1	2	3
01.	Mr. Arun Kumar Rai, Member Secretary, JHALSA, Ranchi	Principal District & Sessions Judge, Hazaribagh
02.	Mr. Nikesh Kumar Sinha, Principal Judge, Family Court, Deoghar	Principal District & Sessions Judge, Ramgarh
03.	Mr. Sanjay Kumar Chandhariyavi, Presiding Officer, Labour Court, Ranchi	Principal District & Sessions Judge, Gumla
04.	Mr. Pradip Kumar Choubey, Principal Judge, Family Court, Bokaro	Principal District & Sessions Judge, Daltonganj
05.	Mr. Virendra Kumar Tiwari, Presiding Officer, Labour Court, Dhanbad	Principal District & Sessions Judge, Koderma

By order of the Court
Sd/- Ambuj Nath
Registrar General

Memo. No. 1440 /Apptt. Dated Ranchi, the 30th May, 2020
File No. XIX(4)/1/10/ Apptt

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30.5.20
Registrar General


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No. 84 A: Mr. Ram Sharma Member Secretary, S.C.M.S., High Court of Jharkhand, Ranchi, is hereby transferred and posted as Principal District & Sessions Judge, Dumka.

By order of the Court
Sd/- Ambuj Nath
Registrar General

Memo. No. 1442 /Apptt. Dated Ranchi, the 30th May, 2020
File No. XIX(4)/1/10/ Apptt

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Registrar General

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No. 85 A: The Court has been pleased to withdraw the powers of Chief Judicial Magistrate conferred under Sub Section (1) of Section 12 of the Criminal Procedure Code from Mrs. Archana Kumari for the Lohardaga District.

By order of the Court,

Sd/-Ambuj Nath
Registrar General

Memo No. 1444 / Apptt. _____ Dated Ranchi, the 30th May, 2020

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Registrar General